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Title: Alleged injustice meted out to the State of Andhra Pradesh by the Krishna Water Tribunal.

SHRI L. RAJAGOPAL (VIJAYAWADA): Mr. Deputy-Speaker, Sir, I thank you for giving me the opportunity to raise an issue of urgent public importance regarding the Krishna Water Tribunal Award that has been submitted on 30th December 2010.

Earlier, the award was given by Justice Bachawat in 1973. After 2000 it was to be given a re-look and some additional allocation was supposed to be made. That is why the Krishna Water Tribunal was constituted and it gave its award on 30th December.

I would like to say that a grave injustice has been done to the State of Andhra Pradesh. We have two major projects on river Krishna in Andhra Pradesh; that is Nagarjuna Sagar Project and Srisailem Project. We also have the Jurala Project in Andhra Pradesh. Under Upper Krishna Project Karnataka has constructed Alamatti Dam and Narayanpur Dam. We do not have any objection in construction of any upstream dam but the only point is that in the recent award the Tribunal has said that the height of Alamatti Dam can be raised from 519 m to 524.6 m. Once the height of the dam is raised to that level, in lean periods not a single drop of water will be reaching Srisailem and Nagarjuna Sagar. We have seen such instances in the past also in the years 2001, 2002 and 2003. In three successive years not a single drop of water reached the downstream even when the height of the dam was 519 m. So, I would request the Government of India to ensure that the height of the dam is not raised and if at all they have to raise the height they should ensure that the water drop down scheduling is given. Every month they should come out with the schedule for the downstream riparian State of Andhra Pradesh....(*Interruptions*)

MR. DEPUTY-SPEAKER: Please conclude now.

SHRI L. RAJAGOPAL : There is a technical problem. Instead of 75 per cent they have taken the dependability as 65 per cent. ...(*Interruptions*)

उपाध्यक्ष महोदय : अब माननीय सदस्य की बात रिकार्ड पर नहीं जायेगी। डॉ. भोला सिंह, आप बोलिये।

(*Interruptions*) *[*](#)

MR. DEPUTY SPEAKER: The names of Shri K.S. Rao and Shrimati Botcha Jhansi Lakshmi may be associated with the matter raised by Shri L. Rajagopal.